

**MOST IMPORTANT**  
**Through email only**

From,

Registrar General,  
High Court of Judicature at  
Allahabad.

To,

1. All the District & Sessions Judges,  
District Judiciary of State of Uttar Pradesh.
2. All the Principal Judges, Family Courts,  
District Judiciary of State of Uttar Pradesh.

No. 334/Admin.(Services)/2026 Dated: Allahabad: June 06, 2026.

**Subject: Issuance of directions to Judicial Officers regarding submission of their representation/application for exemption from a given Training Programme /Webinar/ Seminar/ Conference etc.**

Sir/Madam,

On the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to issue following directions to the Judicial Officers:-

***“While seeking exemption from a latest given training programme/ webinar/seminar/conference etc., Judicial Officers be directed to furnish their records of nomination and exemption for all the previous training programmes/ webinar/seminar/conference etc. for which they had been nominated by the Hon'ble Court in the past alongwith suitable and necessary documents for supporting their reasons for seeking exemption.”***

I am, therefore, to request you to kindly ensure strict compliance of the aforesaid directions of the Hon'ble Court and direct the subordinate Judicial Officers of your respective Judgeship to submit their representation/application for exemption from a given Training Programme/ Webinar/Seminar/Conference etc. **in future** as per the mandates laid down by the Hon'ble Court.

With kind regards,

Yours sincerely,

sd/-  
(Rajnish Kumar)  
**Registrar (J) (Services)**  
**“For Registrar General”**

No. 334(i)/Admin.(Services)/2026 Dated: Allahabad: June 06, 2026.

Copy forwarded to:-

- 1.The Principal Secretary (Law) & L.R., Government of U.P., Lucknow with the request to kindly take necessary actions accordingly.
- 2.The Director, Judicial Training & Research Institute, U.P., Lucknow with the request to kindly take necessary actions accordingly.
3. The Member Secretary, U.P. State Legal Services Authority, Lucknow with the request to kindly take necessary actions accordingly.

4. The Chairman, Commercial Tax Tribunal, Lucknow with the request to kindly take necessary actions accordingly.
5. All the Presiding Officers, MACTs/ L.A.R.R.As./ Commercial Courts, Uttar Pradesh with the request to kindly take necessary actions accordingly.
6. In addition to the above Officers/ Authorities, **all the Judicial Officers posted on deputation** with the request to kindly take necessary actions accordingly (**information available on the website of the Hon'ble Court**).

**sd/-**  
**(Devesh)**  
**Registrar**  
**“For Registrar General”**